(c) At present adequate number of students is not coming forward to receive training in the school. Further improvement can only be effected when sufficient number of candidates come forward for receiving training.

WORKERS IN BEAS-SUTLEJ LINK

- 3417. SHRI LALIT SEN: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) the number of skilled and unskilled workers employed in the Bias-Sutlej Link Project;
- (b) the number of skilled and unskilled workers employed from among the oustees affected by the scheme; and
- (c) the number of skilled and unskilled workers engaged on the scheme who belong to Himachal Pradesh?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): The requisite information is given below:—

	Skilled	Unskilled
(a)	6541	7 089
(b)	95	182
(c)	2,747	5,157

VAIGAI RE-MODERNISING SCHEME OF MADRAS

3418. SHRI KIRUTTINAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether Government have sanctioned any fund to Thamizhaga Arusu (Government of Madras) to implement the Vaigai Re-modernising Scheme which was recently approved;
- (b) if so, the amount sanctioned and whether it is in the form of loan or full grant; and
 - (c) if not, the reasons therefor?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) to (c). No earmarked assistance is being given for the Vaigai re-modernising scheme. The Madras Government are.

however, being given loan assistance for financing their plan schemes through "miscellaneous development loans". This assistance helps in implementing the irrigation schemes including Vaigai scheme.

HANDLOOM WEAVERS COOPERATIVE SOCIETIES

- 3419. SHRI KIRUTTINAN: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that the loans to the Handloom Weavers' Societies through the District Cooperative Central Banks are restricted by a "Coverage System" of the Reserve Bank of India:
 - (b) if so, the details thereof;
- (c) whether Government are aware that the Handloom Weavers' Cooperative Societies in Madras State are severely affected by this system; and
- (d) whether Government propose to relax the Reserve Bank of India rules to enable Handloom Weavers' Cooperative Societies to get loans without much difficulty?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) to (d). The information is being obtained and will be laid on the Table of the House in due course.

RELIEF WORKS IN RAMNAD OF MADRAS

- 3420. SHRI KIRUTTINAN: Will the Minister of FINANCE be pleased to state:
- (a) the amount asked for by the Thamizhaga Arusu (Government of Madras) for relief works of the damage caused by recent flood and cyclone in Ramnad and other districts in Madras State;
- (b) whether the required amount has been sanctioned; and
 - (c) if not, the reasons therefor?